

(2)

Under Circulation

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

REVIEW APPLICATION NO. 52 OF 2006

IN

ORIGINAL APPLICATION NO. 795 OF 2005

THIS THE 13th DAY OF November, 2006.

HON'BLE MR. A.K. SINGH, MEMBER-A  
HON'BLE MR. K. ELANGO, MEMBER-J

K.P. Dubey ... Applicant

Versus.

Union of India & Others ... Respondents

O R D E R

BY A.K. SINGH, MEMBER-A

We have perused the Review Application. No error apparent on the face of the record has been spelt out. As such the Review Application is beyond the scope under Rule 22 (3) (f) of the C.A.T. (Procedure) Rules, 1987 read with order 47 Rule 1 CPC. As such, the Review Application is dismissed under circulation itself.

K. Elango  
MEMBER-J

GIRISH/-

A. K. Singh  
MEMBER-A